

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ANAND SASTHOMAN	Advocate for R1, 2, 3 & 5	[Signature]
2.	Ravi Ramanathan FOR POVITRA VENKATESH JN LEAD	FOR PETITIONERS	[Signature]

ORDER

Counsels for both the parties are present and submitted that the matter has been settled between the parties and prayed for time to file memo of compromise. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

[Signature]